

In 1974 and 1975, the contracts were not awarded to the highest tenderers, as their tenders were conditional. In 1977, the contract was not awarded to the highest tenderer as the earnest money had not been deposited.

(b) The names of the parties whose tenders were accepted by the Divisional Superintendent, Allahabad, during the years 1974, 1975 and 1977 are as under:—

1974	M/s Raza & Co.
1975	M/s Dinesh & Co.
1977	M/s Secma & Co.

(c) Successful tenders did not turn up to take up the work in 1974 and 1975. In the year 1977, the successful tenderer accepted the offer and started work from 1st February, 1977. In the intervening period, the erstwhile contractor was allowed to work.

(d) In 1974, the contractor took too much time in completing the documents. After that he backed out. The earnest money could not be forfeited as the scheduled time limit for forfeiture of earnest money had elapsed. The lapse is being taken up.

In 1975, M/s. Dinesh & Co. who were offered the contract, did not take up the work. Their earnest money was forfeited.

Parcels handling work at Allahabad

2576. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) the basis for fixation of subsidy paid to Railway Station Porters' Cooperative Labour Contract Society Ltd., Allahabad, for performing parcels handling work at Allahabad Railway Station;

(b) whether the Society was/is obliged to pay daily wage rate of

Rs. 5/50 fixed by the Railway Administration;

(c) whether complaints were received by the Railway Administration regarding short/inadequate payments to workers; and

(d) if so, whether any action has been taken by the 'Principal Employer' in terms of provisions made under Contract Labour (Regulation & Abolition) Act, 1970 to recover short payments made to workers by the Society?

THE MINISTER OF RAILWAYS (PROF. MADHU DANAVATE):

(a) Subsidy paid to Railway Station Porters' Cooperative Labour Contract Society Ltd., Allahabad, for performing Parcels handling work at Allahabad Railway Station has been fixed on the basis of supply of 110 men daily at the rate of Rs. 5.50 per head. The amount is increased by 1/6th for giving weekly rest to the workers.

(b) Yes.

(c) Yes.

(d) The Society has been taken up for its failure and the matter is under further examination of the administration.

Revenue from Goa Daman and Diu

2577. SHRI EDUARDO FALEIRO: Will the Minister of RAILWAYS be pleased to state the annual income to the Central Exchequer from Railways in Goa, Daman and Diu?

THE MINISTER OF RAILWAYS (PROF. MADHU DANAVATE): Information about income and expenditure is not compiled State-wise but Railway-wise.